

- (ii) Review by Government on the working of the above Corporation. [Placed in Library, See No. LT-470/99]

Cable Television Networks (Amendment) Rules, 1999

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY): Sir, I lay on the Table under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995 a copy (in English and Hindi) of the Ministry of Information and Broadcasting G.S.R. 597(E) dated 20.8.1999 publishing the Cable Television Networks (Amendment)

Rules, 1999.[Placed in Library. SeeNo.LT-471/99].

(I) Report and Accounts of various PSUs of Iron and Steel and related papers.

(II) Memoranda of Understanding (1999-2000) between Govt.of India and Sponge Iron India Ltd. and Manganese Ore India Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI DILIP RAY): Sir. I lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:

- (i) (a) Annual Report and Accounts of the Bharat Refractories Limited, Bokaro, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-517/99]
- (ii) (a) Thirty-fifth Annual Report and Accounts of the Hindustan Steel works Construction Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-518/99]